

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH,**  
**COURT-IV**

4. I.A. 1559/2020  
I.A. 672/2021  
I.A. 683/2021  
IN  
C.P. (IB)3976(MB)/2018

CORAM:

SHRI RAJESH SHARMA  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.07.2021**

NAME OF THE PARTIES: Bee Athletic Private Limited  
V/s  
Dsk Shivajians Football Club Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

Mr. Durga Prasad Halwai i/b Jayesh Desai & Associates, Ld.  
Counsel for the RP present. Mr. Arun Kumar Gupta, IRP present.

**IA-1559/2020**

It is reported that this application has already been disposed of  
vide order dated 20.09.2020.

**IA-672/2021**

This is an application filed by the RP seeking closure of CIRP. Post  
admission order on 10<sup>th</sup> June, 2020, the IRP has not received any claim  
from the Operational Creditor or Financial Creditors. The RP submits

that the COC could not be constituted in fact he mentions that the admission order was passed in the petition filed by the Operational Creditor whose outstanding amount of Rs. 19 lakhs were due and payable.

However, the Operational Creditor had not filed any claim before the IRP. The Counsel for the RP mentions he had not received any claim of Operational Creditor or the Financials Creditor, therefore he has filed an application seeking closure of CIRP and have also filed progress report in this Tribunal.

This Bench is considered view that since no claims have been received from the Operational Creditor or the Financial Creditors and that the CIRP costs of Rs. 2 Lakh was paid to the IRP during the admission of CIRP and vide order of this Tribunal in IA-1165 of 2020 which is disposed of. Hence nothing remains in the CIRP, this Bench directs closure of CIRP.

The IA is allowed and disposed of.

**IA-683/2021**

This is an application filed by the Operational Creditor is **disposed of** in view of the closure of CIRP in I.A. No. 672 of 2021.

Sd/-  
**RAJESH SHARMA**  
Member (Technical)  
/NP/

Sd/-  
**SUCHITRA KANUPARTHI**  
Member (Judicial)